

Mr. Speaker: Investigation is going on against a certain firm. Even if it is found innocent afterwards, that can be disclosed, that it was found innocent or that investigation had taken place. Only the name of the firm against which investigation is going on is wanted.

Shri B. R. Bhagat: The news item referred to by the questioner relates to Messrs. Skoda (India), (Pvt.) Ltd.

WRITTEN ANSWERS TO QUESTIONS

Zonal Offices of LIC

***390. Dr. L. M. Singhvi:** Will the Minister of Finance be pleased to state:

(a) whether Government have considered the abolition of the Zonal Offices in the Life Insurance Corporation and whether any final decision has been taken so far;

(b) the extent of savings to be effected by this move; and

(c) the other benefits expected to accrue from this?

The Minister of Planning (Shri B. R. Bhagat): (a) No, Sir.

(b) and (c). Do not arise.

Pollution of Jamuna Waters

***394. Shri Bibhuti Mishra:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Delhi Water Supply and Sewage Disposal Committee has requested her Ministry to convene a high level meeting to discuss measures to check pollution of water of the River Jamuna; and

(b) if so, Government's reaction thereto?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) The meeting has not yet been held.

National Health Service

***398. Shrimati Vimla Devi:** Will the Minister of Health be pleased to state:

(a) whether the question of introducing a National Health Service in the country during the Fourth Plan period has been considered by Government; and

(b) if so, the decision taken thereon?

The Minister of Health (Dr. Sushila Nayar): (a) No, Sir.

(b) Does not arise.

New Capital of Gujarat

***400. Shri Yajnik:** Will the Minister of Finance be pleased to state:

(a) whether the Gujarat Government submitted a complete financial scheme of building a new capital at a total cost of about Rs. 40 crores or more during the last 3 years;

(b) whether Government have sanctioned the scheme; and

(c) whether Government have agreed to grant any loan or subsidy to the Gujarat Government for building the new capital?

The Minister of Planning (Shri B. R. Bhagat): (a) No, Sir.

(b) and (c). Do not arise.

General Insurance by I.I.C.

***402.** {
 Shri Prabhat Kar:
 Shri Indrajit Gupta:
 Shrimati Jyotsna Chanda:
 Shri Bibhuti Mishra:
 Shri P. C. Borooah:
 Shri Firodia:

Will the Minister of Finance be pleased to state:

(a) whether it has been decided that the L.I.C. will take up general insurance also;

(b) if so, whether this is to be done through the existing Corporation or some other agency; and

(c) the reactions of private sector insurers to the proposal?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes.

(b) Through the existing Corporation.

(c) Apart from what has appeared in the press no significant reactions of the private sector have come to the Government's notice.

Report on Dandakaranya Project

*403. { Shri P. C. Boroah:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri B. K. Das:

Will the Minister of Works, Housing and Rehabilitation be pleased to refer to the reply given to Starred Question No. 646 on the 12th September, 1963 and state:

(a) whether comments of the Madhya Pradesh and Orissa Governments have since been received on the report on the Dandakaranya Project recently submitted by the Chief Administrator of D.D.A.;

(b) if so, the substance of their comments; and

(c) the decisions taken on the future development programme of Dandakaranya in the light of those comments?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) The Governments of Orissa and Madhya Pradesh while generally endorsing the Revised Project Report have suggested that future development plans in the Dandakaranya area should be undertaken in consultation with the concerned Departments of the State Governments and the pattern

of Medical and Educational Institutions set up in the Project area should conform to the pattern already existing in the respective States.

(c) The Revised Project Report along with the comments of the State Governments of Madhya Pradesh and Orissa were considered in the 28th meeting of the Dandakaranya Development Authority held at Calcutta on the 18th and 19th November, 1963. Further action in the matter will be taken on receipt of the recommendations of the Dandakaranya Development Authority.

Kolar Gold Mines

*404. { Shri Yashpal Singh:
Shri Sham Lal Saraf:
Shri Sarjoo Pandey:
Shri Umanath:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 515 on the 5th September, 1963 and state:

(a) whether the Sub-Committee appointed to go into the question of high cost of production in Kolar Gold Mines has submitted its report; and

(b) if so, the main findings of the Committee and action taken thereon?

The Minister of Planning (Shri B. R. Bhagat): (a) No, Sir.

(b) Does not arise.

Bhakra Dam

*405. **Shri R. G. Dubey:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there was any crack in the roof of the transverse gallery of the Bhakra Dam, as reported in the press; and

(b) if so, the action taken by Government in the matter?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). A statement is laid on the Table of the House. [Placed in Library, See No. LT-2028/63].